

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2656  
ANSWERED ON:19.12.2003  
RESIDENTIAL SCHOOLS FOR ST STUDENTS  
RANEE NARAH

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether the Union Government has any proposal for setting up the residential schools in each State especially for ST students in State of Assam; and

(b) if so, the details thereof and the fund allotted for the construction of residential schools?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b) Yes, Sir. The Ministry of Tribal Affairs has released funds under Article 275(1) of the Constitution of India for setting up of 84 Eklavya Model Residential Schools, in the States having tribal population, including Assam, for imparting quality education to the Scheduled Tribe students of VIth to XIIth Standard. A statement showing the State-wise number of schools and funds released is enclosed as Annexure.

Statement referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.2656 to be answered on 19-12-2003 regarding Residential Schools for ST Students

S.No.	State	No.of Schools	Total amount released
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1	Andhra Pradesh	6	17.70
2	Assam	2	2.00
	Bihar	1	10.00
3	Jharkhand	4	10
4	Gujarat	6	12.00
5	H.P.	1	1.00
6	J&K	1	1.00
7	Karnataka	3	8.0537
8	Kerala	2	4.20
9	M.P.	9	17.0963
10	Maharashtra	4	4.00
11	Manipur	3	6.25
12	Orissa	10	14.40
13	Rajasthan	7	17.50
14	Sikkim	1	2.50
15	Tamil Nadu	1	2.95
16	Tripura	3	7.50
17	Uttar Pradesh	1	2.50
18	West Bengal	5	6.50
19	Arunachal Pradesh	1	1.00
20	Meghalaya	2	2.00
21	Mizoram	1	1.00
22	Nagaland	3	7.50
23	Chhattisgarh	8	10.85

GRAND TOTAL: 84 159.50